

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00504/2021

This the **24th** day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



All Kashmir P.H.E. Employees Federation Head Office Exchange Road, water Works Division Srinagar, through Its Chairman.

1. Abdul Gani Sheikh, Aged about 58 years, S/o Ahad Sheikh R/o Chantoo Checklane Beerwah, Budgam, Pin 190003.
2. Mustafa Khan (Vice Chairman), Aged about 55 years S/o Mehmood Khan, R/o Gulab Bagh Zakoora Checklane Beerwah Budgam, Pin 190001.

.....Applicants

(Advocate: Mr. Syed Sajad Geelani)

Versus

1. Union Territory of J&K through Commissioner Secretary to Govt; Jal Shakti Department, Civil Secretariat, Jammu/Srinagar. Pin Code 180001.
2. Chief Engineer, PHE (Jal Shakti Department (I&FC) Srinagar Pin Code: 190001.
3. Financial Commissioner, Finance Department, Srinagar. 190001.
4. Financial Advisor & CAO, Kashmir PHE Department, Srinagar. 190001.
5. Accountant General, J&K Srinagar. 190001.

.....Respondents

(Advocate:- Mr. Amit Gupta, A.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicants submits that the respondents may be directed to consider the case of the applicants by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to consider the case of applicants and implement the circulars etc. issued by the Government from time to time in case same are applicable in the case of applicants. While deciding the case of the applicants, the respondents will consider the O.A. as representation. This exercise shall be completed within a period of three months from the date of receipt of a certified copy of this order.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**